

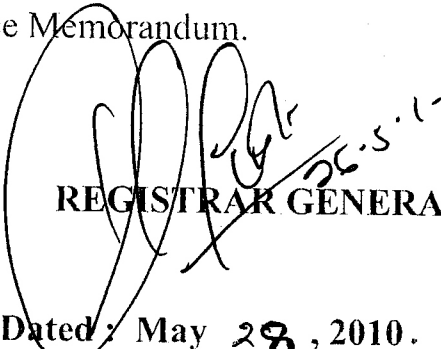
HIGH COURT OF JUDICATURE OF ALLAHABAD

ACCOUNTS (A-1) SECTION

OFFICE MEMORANDUM

No. 1871/Accounts(A-1): Allahabad: Dated : May 28, 2010

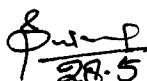
In compliance of interim order dated 31.03.2010 passed in Civil Misc. Writ Petition No.11986 of 2010-Rajendra Kumar Agarwal & others versus Hon'ble High Court of Judicature at Allahabad through Registrar General & others, objections on the Lists 'A', 'B', 'C' and 'D' which have been uploaded on the website of Allahabad High Court on 26.02.2010 are hereby invited from the petitioners and other employees of this Court within one month from the date of this Office Memorandum.


REGISTRAR GENERAL

No. 1872/Accounts(A-1): Allahabad: Dated : May 28, 2010.

Copy forwarded for information and necessary action to:

1. All the Registrars, High Court, Allahabad.
2. The Registrar, Lucknow Bench, Lucknow.
3. All the Officers On Special Duty, High Court, Allahabad
4. All the Joint Registrars, Deputy Registrars, Assistant Registrars and Section Officers, High Court, Allahabad.
5. The Head Private Secretary, High Court, Allahabad.
6. The Head Bench Secretary, High Court, Allahabad.
7. Sri D.K. Dwivedi, Senior Systems Analyst, High Court, Allahabad.


28.5.10
**JOINT REGISTRAR
(ESTABLISHMENT)**